

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 118(ND)/2012  
CA NO.

CORAM:

PRESENT SH. R. VARDHARJAN  
HON'BLE MEMBER (J)



SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: Mr. Yogesh Gupta  
Vs.

M/s. . S. S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Jayant Mehra	Advocate	Petitioner	
2.	Mr. Aditya Singhal	"	"	
3.	Ms. SHWETA SHARMA, ADV.		RESP.	

**Order**

As per order in CP 28(ND)/2016